

ITEM NO.1
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Civil Appeal No(s). 6375/2021

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD & ORS.Appellant(s)

VERSUS

AMAR NATH INDUSTRIES & ORS.

Respondent(s)

Date : 17-12-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr Suraj Singh, Adv.

For Respondent(s)

Mr. Jitendra Kumar, AOR
Mr. Rajiv Yadav, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1,2 and 4 are duly represented.

Service is complete on respondent no.3 but none has entered
appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

In the meanwhile, parties may file statement of case within
the stipulated time.

AVANI PAL SINGH
Registrar